

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 407
IA/3487/ND/2024 in IB/84/ND/2024

IN THE MATTER OF:

Jv Holding Private Limited	...	Applicant
Versus		
Mr Anuj Nautiyal	...	Respondent

Under Section 95(1) IBC, 2016

Order delivered on 18.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Ms. Sharta Bharti, Mr. JK Chaudhary, Ms. Ankita Panikkar, Mr. Jatin Chaddha, Advs.
For the Respondent	: Mr. Manav Gupta, Mr. Ankit Gupta, Adv.
For the RP	: Mr. Alok Chandra Singh, RP in person

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/3487/ND/2024:-

Ld. Counsel for the Applicant, the RP in person as well as Ld. Counsel for the Respondent is present physically. Ld. Counsel for the Respondent seeks some time to file reply to the report. Let reply be filed within ten days. List this matter on **12.08.2024** for hearing.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)